

12/26

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

CP NO. 323/92

in  
OA NO. 1395/90

New Delhi this the 4th day of January, 1994.

Shri Justice V.S. Malimath, Chairman.  
Shri S.R. Adige, Member(A).

1. Santokh Singh  
S/o Shri Bela Singh  
R/o N-316, Sector-25,  
Noida (UP).
2. Satyashil Tandon,  
S/o Dr. J.K. Tandon,  
Rates Inspector,  
Northern Railway,  
Baroda House,  
New Delhi.
3. Gursharan Singh,  
S/o Shri Kharag Singh,  
Vill & PO - Pamal,  
Distt. Ludhiana.
4. Sanjay Manchanda,  
S/o Shri V.P. Manchanda,  
R/o 2/57, Janakpuri,  
New Delhi.
5. Amarpal Singh,  
S/o Shri R.G. Singh,  
R/o H.No. 1, Durga Nagar,  
Hissar Road,  
Ambala City.
6. Devinder Singh,  
S/o Shri Mehar Singh,  
R/o T-20/16, Railway colony No.XI,  
Ludhian-141001.
7. S.K. Sharma,  
S/o Shri R.S. Sharma,  
R/o 503/E BRS  
Ludhiana.
8. J.P. Budhwar,  
S/o Shri Bharat Singh,  
R/o C-7, Type III,  
SectorXII, R.K. Puram,  
New Delhi.
9. Sanjeev Gupta,  
S/o Shri B.R. Gupta,  
D-167, Preet Vihar,  
Delhi-92.
10. S.Ganeshan,  
S/o Shri S.Sethurarna Shastri,  
R/o WZ-218-C, Virendar Nagar,  
New Delhi-58.

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11. Atul Kumar Jain,  
S/o Shri S.P. Jain,  
R/o 24 Municipal Col.  
Near Bus Stand Saharan Pur, (UP).
12. S.B. Kaushik,  
S/o Shri Harphool Singh,  
R/o C-5 D.C Colony,  
Kurukshetra.
13. Parminder Singh,  
S/o Shri Malkit Singh,  
R/o W/17 Near New Grain Market,  
253 Khanna-141401, PUNJAB.
14. Sukhdarshan Singh,  
S/o Shri Avtar Singh,  
R/o H.No.B-1/1100, Deviwala Road  
Kotkapma, Distt. Faridkot.
15. L.K. Vyas,  
S/o Shri P.L. Vyas,  
R/o Vyas Sadan/Vijay Chowk  
Jodhpur, Rajasthan.
16. Anthony Zamez,  
S/o Shri L. Zaniz, Rates Inspector,  
Northern Railway,  
New Delhi.
17. Tarsem Lal,  
S/o Shri S.S. Jat,  
R/o Vill. Manskipur Via Mukendaran  
Distt. Hoshiarpur, Punjab.
18. Surinder Jet Singh,  
S/o Shri Kartar Singh,  
Vill. Khera, P.O. Mohdoodean  
Via Rampur Distt. Ludhiana.
19. Hans Raj,  
S/o Shri Balu Ram,  
R/o Vill Bhodiakhera,  
Tehsil Fatehabad. Distt. Hissar.
20. Vinod Kumar,  
S/o Shri Gulzarilal,  
R/o 94, Sector 15 A,  
Chandigarh.
21. Arvind Bhatnagar,  
S/o Shri S.S.D. Bhatnagar,  
R/o H-No.7, Hamid Rd. Opp. City  
Station, Lucknow.

... Petitioners.

By Advocate Shri B.L. Madhok, proxy for Shri B.S. Mainee.

Versus

1. Masih-uz-Zaman,  
Secretary,  
Ministry of Railway,  
Railway Board,  
New Delhi.

2. Shri Raj Kumar,  
General Manager,  
Northern Railway,  
Baroda House,  
New Delhi. ... Respondents.

By Advocate Shri B.K. Aggarwal.

O R D E R

Shri Justice V.S. Malimath.

The respondent's counsel has submitted that the judgement has been fully complied with. There is no good reason not to accept the statement of the counsel for the respondents. Accordingly, these proceedings are dropped. If the petitioners find any inaccuracies in the calculations, they are at liberty to bring them to the notice of the authorities whereupon they shall examine the same and rectify the errors, if any.

*V.S. Malimath*

*Hydige*  
(S.R. ADIGE)  
MEMBER(A)

(V.S. MALIMATH)  
CHAIRMAN

'SRD'  
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